

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1465  
ANSWERED ON:05.03.2010  
VISION DOCUMENT FOR WOMEN AND CHILD DEVELOPMENT  
Pal Shri Jagdambika

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a): the details of the Vision Document for women and child development adopted by the Government for Eleventh Five-year Plan;
- (b): the Vision Document contains component for the setting up of crèches, particularly, in the organised sector;
- (c): if so, the details thereof;
- (d): if not, the reasons therefor; and
- (e): the steps taken or proposed to be taken by the Government for expanding the coverage of existing National Crèche Scheme?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e) : India Vision 2020 document while discussing about women in the labour force has inter-alia mentioned that secure child care support services are necessary for working women. It further states that it would be impossible for Government to undertake the running of crèches directly. It proposes zoning of areas and running child care services with a charge on every employer and a share by Government/local body.

The Eleventh Five Year Plan document of Planning Commission incorporates various schemes and programmes for women & Child Development. The said document also mentions setting up of crèches in unorganised sector and restructuring and revamping of the existing Rajiv Gandhi National Creche Scheme for the Children of Working Mothers. Details of the aforesaid document are available on the Planning Commission's website: [planningcommission.nic.in](http://planningcommission.nic.in).

Rajiv Gandhi National Creche Scheme for the children of Working Mothers is being implemented by the Ministry of Women and Child Development in the unorganised sector. The details of the Scheme are available on the Ministry's website: [wcd.nic.in](http://wcd.nic.in). At present there is no proposal to extend the coverage of the existing scheme.